- (b) whether it is also a fact that this militancy has spread in the whole North-Eastern region;
- (c) whether it 'is also a fact that a large number of security forces have been tied up to deal with militancy in border States of North Eastern Region;
- (d) whether Government propose to have a dialogue with Naga Militants without any pre-conditions to bring an end to an era of millancy to enable the people to lead peaceful lives and to march towards progress; and
- (e) if so, the details thereof and it not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P M. SAYEED): (a) Yes, Sir. The Naga militancy which appeared in party fifties again surfaced in '1980 with the formation of Na-vhtionaj Socialist Council of Nagaland (NSCN) by a splinter group who were oppose.j to the Shillong Accord of 1975.

- (b) Presently the Stales of Assam, Manipur. Nagaland and Tripura are witnessing, insurgent/extremisf Violence.
- (c) The concerned States are being assisted in tackling the insurgency. In this regard apart from providing funds for modernisation of State Police Forces additional units of Central Para Military Forces, have been pro vided. In Addition, Army has also been asked to intensify counter insurgency operations, particularly in Manipur.
- (d) and (e) Policy of the Govern ment has been on the one hand to deal firmly with those indulging in violent activities and on the other hand to encourage them to join the mainstream of the national life provided they abjure violence and agree to work within the Constitution of India. Government has not received any proposal from Naga militants for a dialogue.

Activities of Pakistani Trained Subverisives

2407. SHRI SURESH PACHOURJ: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Police have unearth ed in Bombay, a plot by Pakistani trained subversives to plant emprovised explosive device using local material, at public places and vital installations in the Metropolis;
- (b) if so, whether there are a number of Pakistani trained subsersivea operating in almost all the parts of the country;
- (c) if so, whether these Pakistani subversives were active in Bombay, Andhra Pradesh, in particular, where bomb blasts are continuing every day; and
- (d) whether any concerete steps have been worked out by the Central Government to help and assist these States to unearth such Pakistani trained subversives with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) During the investigation of the Bombay bomb blast cases it was. diseased that anti-national elements from Bombay and other parts of the country were sent to Pakistan for training in the handling of sophisticated arms and other subversive activities aimed at bombing of vital installations, imp3rtant Government and semi-Government buildings etc.

(b) to (d) Though bomb blast incidents are not occuring everyday, it is suspected that Pakistani trained subversives are operating in some parts of the country. Government is alive to the situation and is taking all necessary steps in this regard which include, inter-alia. gearing up of the intelligence machinery, coordinated action by Central and State agencies, strengthening

the deployment of para-mifltary forces in sensitive areas, intensified patrolling, construction of border fencing and floodlighting in Vulnerable stretches of Indo-Pak border.

सुरक्षावलों ग्रीर उग्रवादियों के बीच सडपें

2408. श्री शंकर स्याल सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

- (क) जनवरी-फरवरी, 1994 में जम्मू ग्रीर काश्मीर में सैनिकों, सीमा सुरक्षा बल के साथ ग्रातंकवादियों की कितनी झड़पें हुई ग्रीर इनमें कितने व्यक्ति घायल हुये ग्रीर मारे गये ; ग्रीर
- (घ) सरकारी-सेवा में रत घायल हुए व्यक्तियों अथवा मारे गये व्यक्तियों के आश्रितों को दी गई सहायता का क्योरा और स्वरूप क्या है और क्या उनके परिवारों को सहायता प्रदान की गई है?

गृह मंत्रालय में राज्य मंती (श्री राजेश पायलट): (क) उपलब्ध सूचना के अनुसार, जम्मू ग्रीर काश्मीर में जनवरी से फरवरी, 1994 के दौरान मुरक्षा बलों के कार्मिकों ग्रीर उप्रवादियों के वीच करीब 490 मुठभेड़ें हुई। इन मुठभेड़ों में, सुरक्षा बलों के 46 कार्मिक मारे गये जबिक 70 कार्मिक घायल हुये। उक्त ग्रवधि के दौरान इन मुठभेड़ों में 191 उप्रवादी भी मारे गये।

(ख) जहां तक संभव ग्रीर व्यवहार्य होता है, मृत कार्मिकों की विधवाओं/ग्राश्वितों रोजगार उपलब्ध कराये जाते हैं। द्वारा मृत्य के मामले में राज्य सरकार की दर से तथा रुपये लाख **भायलों** को विभिन्न दरों से श्रनुप्रह राहत िकियाजारहाहै। इसके भुगतान प्रलावा, मृत व्यक्तियों के श्राश्रितों को विभिन्न बलों के कल्याण कोषों, रिस्क स्रो.जो.ई.जी.ध्राई.एस., फंड, <u>ईत्यादि द्वारा वित्तीय सहायता भी उपलब्ध</u> र्द जाती है।

Demand for Dual Citizenship to. NRI*

2409. SHRI V. NARAYANASAMY SHRI BISHAMBHAR NATH PANDE:

Will the Minister of *HOME* AFFAIRS be pleased to state:

- (a) whether it is a fact that the 13th India NRI World Convention which was held in Delhi made a demand for duai citizenship for the NRIs for their investment in India; and;
- (b) if so, what is the decision of the Government of India for giving dual citizeanship to the NRIs in this country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Some repbrts have appeared indicating that the demand for dual citizenship was raised at the 13th India NRI World Convention held in New Delhi on 27-28th December. 1993. However, so far no document in this connection has been received from the said Organisation.

(b) The concept of dual citizenship is not consistent with the Constitution of India and the Citizenship Act. 1955.

Irregularities Committee by Rotary Club

2410. SHRI V. NARAYANASAMY: SHRI BISHAMBHAR NATH PANDE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that recently racket in Rotary Club was exposed when the Rotary International President Richard R. Barth visited India;
- (b) if so, what is the total amoune of money that has been siphoned out in the name of development by the Rotary Clubs in India; and